

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1020 of 2019

IN THE MATTER OF:

Ankit Goyat

Appellant

Vs.

Sunita Agarwal & Anr.

....Respondents

Present:

For Appellant:

**For Respondents: Mr. Vinod Chaurasia, Advocate for IRP and
Mr. Yogesh Gupta, CS**

ORDER

06.02.2020: Due to paucity of time this matter could not be taken up.
Post this Appeal 'For Admission (After Notice)' on **25th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn